

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**23. IA 304/2022 IA 978/2022 IA 1125/2023 IA 1631/2023
IA 716/2023 In C.P. (IB)/1765(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

**NAME OF THE PARTIES: IA 304/2022 Shailesh Verma Vs.
Pritpal Singh**

**IA 978/2022 Shailesh Verma Vs.
Sureshkumar P Pendharkar**

**IA 1125/2023 Manohar Kumar Vs.
Shailesh
Verma**

**IA 1631/2023 Mukesh Mangale Vs.
Shailesh Verma**

**IN THE MATTER OF
Raj Infrastructure Development
(India) Pvt Ltd.**

V/s

Lavasa Corporation Ltd

Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 304/2022 and IA No. 978/2022:- Counsel, Kirti Kalyani appeared for the erstwhile Resolution Professional. Mr. Shyam Kapadia a/w Mr. Lalit Mushi & Ms. Palak Singh appeared for the Respondent. Counsel appearing for the erstwhile Resolution Professional seeks time to take instructions. Time granted. Let the same be done well before the next date of hearing. At the request of the parties, list the matter on **02.07.2024** for hearing.

IA No. 1125/2023 and IA No. 1631/2023:- Adv. Aditya Raut appeared for the Applicant. Adv. Kirti Kalyani appeared for the erstwhile Resolution Professional. The present applications have been filed by the applicant/home buyers seeking direction against the Respondent No. 1 to protect their rights in the resolution plan. Since the resolution plan has already been approved by this Bench on 21.07.2023 and an appeal has also been pending before the Hon'ble NCLAT against the said order. In light of this, the present application has been rendered infructuous. **IA No. 1125/2023 and IA No. 1631/2023 are disposed of** having become **infructuous**.

IA No. 716/2023:- Adv. Chaitanya Nikte appeared for the Applicant. Adv. Kirti Kalyani appeared for the erstwhile Resolution Professional. List the matter on **08.05.2024** for hearing.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
16.04.2024
Sushil

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)